0	ATHAT STATE Declaration of Assets and Liabilities
1	Vear 2022 — 2023
312	1 Sandlyg Kumari sen/dayanter/wife or Sri Rahul Rakesh
	ged 38 years, belonging to Bihar Legislative Assembly
1012	vear 2022 — 2023 Vear 2022 — 2023 Vear 2022 — 2023 Library Legislative Assembly Service and presently working as Library Attendant
٥,	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
	myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependent-3 Etc. Name
(1)	Cash	40,000	Rahul Rokesh	Varitika kemeri	Kritika kwal	Kushagar K-
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI B.V.S. Postagna 1,00,000	50,000	70	No	No
(111)	Bonds, Debentures and Shares in companies	No	No	No	No	No
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	FI.C. PER HODO	No	No	No	Nø
(v)	Motor Vehicles (details of make, etc.)	NB.	NID.	NO.	NO.	1/10
(vi)	Jewellery (give details of weight and value)	Gold - 1599.	Gald-2008m	NO	No	NO
(vli)	Other assets, such as values of claims / interests	NO	NO	No	NO	NO

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in Joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(\$)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	g.1 deconil chapra	20 decorll Sirvon	10 NO	NO	ND
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NO	Nô	No	NO .	NIO
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	KID	No	No	No	NO
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	ND
(v)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item) -

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(I) Loans from Banks	S.B. I B.V.M. Patana	8,00.000
	(ii) Loans from financial institutions	No	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	. No	
	(b) dues to departments dealing with supply of water	No	
	(c) dues to departments dealing with supply of electricity	NIO	

	(d) dues to departments dealing with telephones	No	N0	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No		
	(f) Other dues, If any	7.4	NO	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-IKFPK57980	No.	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	No ·	No	
	(III) Sales Tax (Only in case of proprietary business)	No	No	
,	(iv) Property Tax	NO I	No	

Personal Detail C. 110145368506 GPF/CPF/PRAN No. (M/F) Gender (DD/MM/YYYY) 8 Date of Birth 0 Class/Group (A/8/C) Legicalative Assembly Cadre Bihar (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Siwan Home District I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Soulby Kumoni Name of Employee: Soulby Kumoni Designation: Library Attenutiont

Place: Patana Department: Bither Legalstative Assembly Library Date: 10.02.2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sarethyle Kronovi